

**Objectives of the Ministry**

304. SHRI GIREESH KUMAR SANGHI : Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state :

(a) whether requisite pace was kept and proper directions were given to meet the objectives set forth while creating initially department for development of North East Region during 1998-99 and later elevating it to a full fledged Ministry during 2004 ;

(b) the budgetary allocations for 2006-07, 2007-08 and 2008-09 for development of this region; and

(c) whether the allocated amount was fully spent or part of it lapsed?

THE MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI B.K. HANDIQUE) :  
 (a) The Ministry of Development of North Eastern Region was set up as a Department in September 2001, and was upgraded to the level of a Ministry with effect from 27th May, 2004. The Ministry has been assigned specific tasks for the development of the Region which *inter-alia* include matters relating to Planning, execution and monitoring of development schemes and projects of NER, Non-lapsable fund for the NER and North Eastern Council. The details of Ministry's schemes and programmes are available at its website : <http://modoner.gov.in>

(b) and (c) Details of allocation and corresponding expenditure under plan schemes of the Ministry during the last three years were as under :

Amount in Rs. Crore					
2006-07		2007-08		2008-09	
Allocation	Expenditure	Allocation	Expenditure	Allocation	Expenditure
1350.00	1334.51	1416.00	1390.74	1455.00	1415.13 (provisional)

It can be seen that the Ministry has been able to spend 98.1 percent of its plan funds.

**Compulsory afforestation fund for Chhattisgarh**

305. SHRI SHREEGOPAL VYAS :

SHRI BALWANT ALIAS BAL APTE :

SHRI RUDRA NARAYAN PANY :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether more than one thousand crore rupees have been received from Chhattisgarh under uCompulsory afforestation fundu;

(b) if so, the arrangement made for its appropriation;

(c) whether the State has sent proposal for alternative afforestation, forest reforms, etc.; and

(d) if so, the progress in appropriation of the afore-mentioned amount indicating latest status of each proposal?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH) : (a) and (b) An amount of Rs. 1,524.19 crores has been deposited by the State of Chhattisgarh in *Ad-hoc* Compensatory Afforestation Fund Management and Planning Authority (CAMPAs) as on 30.09.2009. The Central Government with the concurrence of the Supreme Court of India formulated the guidelines in consultation with the States/Union Territories to utilize the money deposited in *Ad-hoc* CAMPAs by establishing State CAMPAs.

As per these guidelines and the Supreme Court order dated 10.7.2009, a sum of Rs. 1000 crores per year, for the next 5 years, shall be released to the State CAMPAs in production of 10% of the principal amount deposited by the States/Union Territories in *Ad-hoc* CAMPAs. Accordingly, about Rs. 123.21 crores has been released to the State CAMPAs, Chhattisgarh.

(c) and (d) The Government of Chhattisgarh has, so far, not submitted the revised proposals in accordance with the guidelines and the Supreme Court Order dated 10.7.2009 in IA No. 2143 in Writ Petition (Civil) No. 202 of 1995 in the matter of T.N. Godavarman Thirumulpad *versus* Union of India & Others.

#### Minimum Support Price of forest produce

306. SHRI SHREEGOPAL VYAS :

SHRI RUDRA NARAYAN PANY :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

- (a) whether Minimum Support Price (MSP) of forest produce has been fixed;
- (b) if so, the details thereof, State-wise;
- (c) if not, whether States have demanded the same; and
- (d) Governmentus approach in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH) : (a) and (b) No, Sir.

(c) and (d) One proposal has been received from the State of Chhattisgarh only. However no policy has been framed in this regard.

#### Targets for Forest cover

†307. SHRI RAJ MOHINDER SINGH MAJITHA :

SHRI SHIVANAND TIWARI :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

- (a) whether it is a fact that Government has made several plans to increase the forest cover;
- (b) if so, the targets fixed to increase the forest cover under each plan;
- (c) the time frame within which the targets would be achieved; and

---

† Original notice of the question was received in Hindi.